

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1679

ANSWERED ON:19.11.2010

CALAMITY RELIEF FUND

Bairwa Shri Khiladi Lal;Meena Shri Raghuvir Singh;Meghwal Shri Bharat Ram

**Will the Minister of FINANCE be pleased to state:**

- (a) whether any proportion of Calamity Relief Fund (CRF) at the end of 2004-05 meant for Rajasthan has not been released;
- (b) if so, the details thereof and the reasons therefor;
- (c) the details of Finance Commission's recommendation on this issue; and
- (d) the steps taken or proposed to be taken by the Union Government in this regard

**Answer**

Minister of State in the Ministry of Finance(SHRI NAMO NARAIN MEENA)

(a) to (d) : The Eleventh Finance Commission (FC-XI) had recommended Calamity Relief Fund (CRF) for immediate relief to States in the wake of natural calamities. The Centre and States were to contribute to the States' CRF in the ratio of 3:1. FC-XI had recommended Rs.857.85cr as centre's share to Rajasthan's CRF during its award period, 01.04.2000 to 31.03.2005, which was released to the State.